

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/258(KB)2023
IA(I.B.C)/1223(KB)2024,
IA(I.B.C)/633(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SWACH ENVIRONMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Ramya Hariharan, Adv.] For the Financial Creditor
Ms. Asmita Rakhecha, Adv.]
Mr. Soumyajit Saha, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Subhankar Nag, Adv.]
Mr. Shahrukh Raja, Adv.]
Mr. Somnath Roy, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. **IA(I.B.C)/1223(KB)2024:**
 - a. Since, Ld. Counsel for the Financial Creditor has filed their reply affidavit yesterday.
 - b. Ld. Sr. Counsel for the Corporate Debtor is permitted to file Rejoinder, if any, be filed within a period of seven days.
 - c. List the matter on **19.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**